



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,9th October 2020]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE (ACTING)  
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 2**

**[DIVISION BENCH-I]**

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<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
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**ADMISSION**

11	WA/115/2020 FIXED	RATIA BORDOLOI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR K P PATHAK MR. P N GOSWAMI MR. I KALITA	GA, ASSAM MR D K MISHRA MR. S K TALUKDAR MR. K KALITA SC, TIWA AUTONOMOUS COUNCIL SC, ELECTION COMMISSION.
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**ORDERS**

12	Mat.App./15/2019 WITH LCR, FIXED	SHRI SHANKAR TALUKDAR <b>Versus</b> SMTI RINKU TALUKDAR	MR. N C DAS MR. T J MAHANTA	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. A KHOUND MS. S SARMA HAZARIKA MS. Y S PHOM
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LEAVE NOTE OF ADVOCATES FOR 09/10/2020

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1) MR J C BORAH 30-09-2020 To 09-10-2020



**THE GAUHATI HIGH COURT AT GUWAHATI**

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
28	AB/2740/2020 FIXED	PANKAJ PAUL <b>Versus</b> STATE OF ASSAM	MR. T J MAHANTA MR. B BARUAH MR D MAHANTA	PP, ASSAM
29	WP(C)/4139/2020	SUBHRA DUTTA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. P K MAZUMDAR MS. R BORA MR. R K MAZUMDAR	SC, ELEM. EDU SC, SSA ASSTT.S.G.I.
30	WP(C)/4140/2020 FIXED	NILADRI SANKAR DAS AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. J AHMED MR. P A AHMED MR S U AHMED	SC, ELEM. EDU GA, ASSAM SC, SSA
31	WP(C)/4186/2020 B/O	PANKAJ KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR D DEKA	SC, HIGHER EDU
32	WP(C)/4190/2020 B/O	EUSUF ALI AND 24 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S S GOSWAMI	SC, SSA SC, EDU
33	WP(C)/4213/2020 B/O	RATNA SAIKIA AND 13 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S S GOSWAMI	SC, ELEM. EDU SC, SSA
34	WP(C)/4227/2020 B/O	PURABI BARUAH AND 44 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. K M MAHANTA	SC, ELEM. EDU SC, N C T E ASSTT.S.G.I. SC, SSA
<b>ORDERS</b>				
35	Cont.Cas(C)/20/2020 B/O	KAMALUDDIN <b>Versus</b> PRITAM SAIKIA, IAS	DR. B AHMED MR K UDDIN MR. A K AZAD	

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANOJIT BHUYAN  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 4**

**[DIVISION BENCH-II]**

**THIS BENCH WILL HOLD COURT PROCEEDINGS  
IN COURT NO. 4 INSTEAD OF COURT NO. 8.]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b>MOTION</b>				
21	WP(C)/3887/2020 (CONNECTED WITH ITEM NO. 13 IN THE DAILY CAUSE LIST), FIXED	SAHERA KHATUN @ SAHERA BEGUM @ MUSST. SAHARA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	SYED BURHANUR RAHMAN MR A W AMAN MR. J ABBAS	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
	<b>WITH</b> I.A.(Civil)/1569/2020 <b>in</b> WP(C)/3887/2020	SAHERA KHATUN @ SAHERA BEGUM @ MUSST. SAHARA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	SYED BURHANUR RAHMAN MR A W AMAN MR. J ABBAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
<b>HEARING</b>				
22	WA/195/2019 FIXED	THE STATE OF ASSAM AND ANR <b>Versus</b> DR. AMALENDU NAG AND 2 ORS	MR. R MAZUMDAR MR. K GOGOI	MR B D DAS MR. A K DUTTA MR. A CHAMUAH MR. B PURKAYASTHA, SC- HIGHER EDUCATION DEPTT.- MR A B DEY MR. S SUTRADHAR
	<b>WITH</b> I.A.(Civil)/3733/2019 <b>in</b> WA/195/2019	DR. AMALENDU NAG <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, HIGHER EDU MR. A CHAMUAH SC, U G C

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1) MR J C BORAH 30-09-2020 To 09-10-2020



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 6**

**[CIVIL BENCH-IV AND BAIL MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL MATTERS</b>				
27	AB/2468/2020 (MOTION), FIXED	BHAGABAN HAZARIKA <b>Versus</b> THE STATE OF ASSAM	MR. R PHUKAN MR. D J DAS	PP, ASSAM
28	Bail Appln./1895/2020 (BAIL HEARING)	ATABUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. I CHOUDHURY	SC, WILD LIFE PROTECTION PP, ASSAM
<b>WITH</b>				
29	AB/2446/2020	HAFIJUL ISLAM @ MD. HAFIZUR RAHMAN AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. I CHOUDHURY	SC, WILD LIFE PROTECTION PP, ASSAM
30	Bail Appln./1979/2020 (BAIL HEARING), B/O	JOY HAZARIKA <b>Versus</b> THE STATE OF ASSAM	MR. A T SARKAR MR. T AHMED MS. R RAHMAN MR. W I CHOUDHURY	PP, ASSAM
<b>MOTION</b>				
31	WP(C)/4204/2020 CAVT. NO.0549/2020 B/O	DIVYANA A. LAHAN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	R SARMAH MR H K NATH MR J BORAH MR. A A MIR	GA, ASSAM MR. P N GOSWAMI FOR CAVEATOR
32	WP(C)/4207/2020 B/O	SUJIT SAHA <b>Versus</b> THE STATE OF ASSAM AND 17 ORS.	MR. A GOYAL MR. J P MORE	SC, PNRD GA, ASSAM
33	WP(C)/4218/2020 B/O	RANGADAO BRAHMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M MORE MR. N D SARMA	GA, ASSAM SC, WPT BC SC, ASEC

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1) MR J C BORAH 30-09-2020 To 09-10-2020



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN**

**COURT NO: 7**

**[CIVIL AND CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
34	AB/2650/2020 FIXED,(CONNECTED WITH ITEM NO 28 DAILY CAUSE LIST)	ALIP UDDIN @ APPLE <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR. J RAHMAN KAKALI DEVI	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
35	Bail Appln./1434/2020 FIXED	BARKAT ALI <b>Versus</b> THE STATE OF ASSAM	MR. S M MOLLAH MR. R K MEDHI	PP, ASSAM
36	Bail Appln./1792/2020 BA 1786/2020(D/O), FIXED	KIRAN BANIA @ MITRA <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR D BANIA MR. P S BISWAS	PP, ASSAM
37	Bail Appln./1809/2020 FIXED	SARIFUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. S RANA	PP, ASSAM
38	Bail Appln./1988/2020 (CONNECTED WITH ITEM NO. 16 IN THE DAILY CAUSE LIST), FIXED	KRISHNA JYOTI DAS <b>Versus</b> THE STATE OF ASSAM	MR. R SARMA	PP, ASSAM

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1) MR J C BORAH 30-09-2020 To 09-10-2020



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 9**

**[CIVIL BENCH-III]**

**REMOTE VIDEO CONFERENCING MATTERS SHALL  
BE TAKEN UP AFTER COMPLETION OF REGULAR  
MATTERS OR AFTER 12 P.M.**

**THIS BENCH WILL HOLD COURT PROCEEDINGS  
IN COURT NO. 17 INSTEAD OF COURT NO. 9.**

**THIS BENCH WILL RISE AT 1:15 P.M. AND  
WILL SIT AGAIN, IF TIME PERMITS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
34	WP(C)/3915/2020 FIXED	AMINUL ISLAM AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MS. R CHOUDHURY MR D CHAKRABORTY MR. A H M R CHOUDHURY MS. S S ZIA	GA, ASSAM
35	WP(C)/3981/2020 FIXED	DIPTI BASUMATARY AND 39 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND	SC, BTC SC, WPT AND BC

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1) MR J C BORAH 30-09-2020 To 09-10-2020



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA  
HONOURABLE MR. JUSTICE MANISH CHOUDHURY  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 9**

**[AT 2:00 P.M.]**

**SINGLE BENCH OF HONOURABLE MR. JUSTICE  
A.M. BUJORBARUA WILL SIT AGAIN AFTER  
RISING OF THIS BENCH, IF TIME PERMITS.**

**THIS BENCH WILL HOLD COURT PROCEEDINGS  
IN COURT NO. 17 INSTEAD OF COURT NO. 9.]**

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<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
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**ORDERS**

1	Crl.A./121/2020 FIXED, BY SLIP	(THE STATE ) THE NATIONAL INVESTIGATION AGENCY, <b>Versus</b> SHRI AKHIL GOGOI	MR. S C KEYAL SC, NIA	MR Z KAMAR MR. S BORTHAKUR
	<b>WITH</b> I.A.(Crl.)/411/2020 <b>in</b> Crl.A./121/2020	AKHIL GOGOI <b>Versus</b> (THE STATE ) THE NATIONAL INVESTIGATION AGENCY,	MR. S BORTHAKUR	SC, NIA
2	Crl.A./130/2020	(THE STATE) THE NATIONAL INVESTIGATION AGENCY <b>Versus</b> DHIRJYA KONWAR @ DHAIJYA KONWAR @ DHAIJYA KONWAR AND 2 ORS.	MR. S C KEYAL SC, NIA	MR Z KAMAR MR. S BORTHAKUR MS. P BORAH
	<b>WITH</b> I.A.(Crl.)/291/2020 <b>in</b> Crl.A./130/2020	(THE STATE) THE NATIONAL INVESTIGATION AGENCY <b>Versus</b> DHIRJYA KONWAR @ DHAIJYA KONWAR @ DHAIJYA KONWAR AND 2 ORS.	MR. S C KEYAL	

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LEAVE NOTE OF ADVOCATES FOR 09/10/2020

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1) MR J C BORAH 30-09-2020 To 09-10-2020





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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 10**

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH.]**

**ADJOURNMENT TO BE PRAYED ONE DAY IN ADVANCE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER (STAY VACATING)</b>				
13	I.A.(Civil)/1185/2020 FIXED in WP(C)/8588/2019  <b>WITH</b> WP(C)/8588/2019	KIRRI DINI BOGUM <b>Versus</b> NATIONAL HYDRO ELECTRIC POWER CORPORATION LTD. (NHPC)  NATIONAL HYDRO ELECTRIC POWER CORPORATION LTD. (NHPC) <b>Versus</b> THE NATIONAL COMMISSION FOR SCHEDULED TRIBES AND ANR.	MR H K DAS MR D J DAS  MR. P K TIWARI MR. R K D CHOUDHURY MR. A R GOGOI	MR. P K TIWARI MR. A R GOGOI  MR S SARMA (R- 1) MR H K DAS MR. D J DAS MR. T PARTIN
<b>ORDERS</b>				
14	I.A.(Civil)/1495/2020 FIXED in WP(C)/7439/2018  <b>WITH</b> WP(C)/7439/2018 CAVT. NO. 0871/2018	KRISHNO KANTA BOROOAH AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.  KRISHNO KANTA BOROOAH AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN  MR. K N CHOUDHURY MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	SC, CO OP  MR. B C DAS (R5, R6) DR. B AHMED SC, CO OP MR R CHAKRAVORTY MR. P K GARODIA (R7, R8) MR H BETALA (R5, R6) MR. I IMCHEN (R5, R6) MR. J. SINGH (R7, R8) MR. A DEKA (R7, R8) FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 09/10/2020

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1) MR J C BORAH 30-09-2020 To 09-10-2020



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA**

**COURT NO: 11**

**[CIVIL BENCH-I]**

<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b>MOTION</b>			
25 CRP/67/2020 CAVT. NO.0574/2020 B/O	DHANADA DAS BORA <b>Versus</b> THE STATE OF ASSAM AND 14 ORS.	MS. S SARMA MS. N M DEKA	SC, PNRD GA, ASSAM

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1) MR J C BORAH 30-09-2020 To 09-10-2020



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 13**

**[THIS BENCH WILL SIT AFTER RISING OF  
SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
14	Bail Appln./2053/2020 (PDF COPY) B/O	ATIQUIL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED	PP, ASSAM
15	Bail Appln./2073/2020 (PDF COPY) B/O	SURMAN ALI <b>Versus</b> THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY	PP, ASSAM
16	Bail Appln./2083/2020 (PDF COPY) B/O	MD. SADDAM HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED	PP, ASSAM
<b>MOTION</b>				
17	AB/2673/2020	MANJU HOSSAIN <b>Versus</b> THE UNION OF INDIA	MR H R A CHOUDHURY MR. A T SARKAR	SC, NF RLY

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1) MR J C BORAH 30-09-2020 To 09-10-2020



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE HITESH KUMAR SARMA**

**COURT NO: 14**

**[CRIMINAL SINGLE BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
36	Bail Appln./1935/2020 FIXED	ANIL SHARMA <b>Versus</b> THE STATE OF ASSAM	G UDDIN MR. Y SIKDAR	MS. K SAIKIA(SC, EXCISE) PP, ASSAM
<b>BAIL HEARING (BA)</b>				
37	Bail Appln./1052/2020 FIXED, (SCANNED COPY OF C.D.)	ARIF SAIFI <b>Versus</b> THE UNION OF INDIA	MR. S MUNIR MR. T HUSSAIN MR T THAKURIA	SC, NCB

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1) MR J C BORAH 30-09-2020 To 09-10-2020



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MIR ALFAZ ALI**

**COURT NO: 15**

**[CRIMINAL SINGLE BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
31	Bail Appln./2050/2020 (PDF COPY), B/O	TARASING RONGPI <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR M Z SHAH	PP, ASSAM
32	Bail Appln./2097/2020 (PDF COPY) B/O	JUGAMAYA BRAHMA @ JUGAMI BRAHMA <b>Versus</b> THE STATE OF ASSAM	MR. N DUBEY MD S ALI	PP, ASSAM
33	Bail Appln./2101/2020 (PDF COPY) B/O	JEHERUL ISLAM AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. S RANA MR. G P CHETIA	PP, ASSAM
34	Bail Appln./2107/2020 (PDF COPY) B/O	MANIRUL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. S RANA MR. G P CHETIA	PP, ASSAM
<b>MOTION</b>				
35	AB/2733/2020 (PDF COPY) B/O	GOUTAM NAMASUDRA <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR. M A CHOUDHURY	PP, ASSAM
36	AB/2790/2020 (PDF COPY) B/O	PARTHA PRATIM LASKAR @ PARTHA LASKAR AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. D P BORAH MS. S BORO MR B PAUL	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
37	Bail Appln./1835/2020 FIXED	KHAIRUL ISLAM AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR Z RAHMAN MR S DEKA	PP, ASSAM
<b>BAIL HEARING</b>				
38	AB/1937/2020 FIXED	SAHIDUL ISLAM @ SORU MONI AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A T SARKAR MR. B ZAMAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 09/10/2020

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1) MR J C BORAH 30-09-2020 To 09-10-2020



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,9th October 2020]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 16**

**[CIVIL BENCH-IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING</b>				
29	AB/2151/2020 FIXED	JAKIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. S H ZAMAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 09/10/2020

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1) MR J C BORAH 30-09-2020 To 09-10-2020



**THE GAUHATI HIGH COURT AT GUWAHATI**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 20**

**[CIVIL AND CRIMINAL]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b><u>MOTION</u></b>				
33	AB/2742/2020 FIXED	ABHIMANYU MODI <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MS. S MEDHI MS M DAS	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
34	Bail Appln./1841/2020 FIXED	KESTRA @ SOMARU KISHAN <b>Versus</b> THE STATE OF ASSAM	J RABHA MR U SAIKIA	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
35	AB/2091/2020 FIXED	DR. PRASANTA BURAGOHAIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR A D CHOUDHURY MR. D CHOUDHURY	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 09/10/2020

1) MR J C BORAH 30-09-2020 To 09-10-2020